

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/11660/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
District & Sessions Judge,
Nalbari.

Dated Guwahati the th 17 December, 2024.

Sub: **Restricted Holiday and Casual leave.**

Ref:- Your letter No.DJNB/8364 dtd. 09.12.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **Restricted Holiday on 10.12.2024** (on account of Martyr's Day) **as well as casual leave on 11.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 09.12.2024 till the morning of 12.12.2024**, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/11661/A, dated , 17-12-24
Copy to.

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]